

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 9 of 2014

02.06.2014

Heard Mr. P.N. Nongbri, learned counsel for the petitioner, who submits that AD card has not yet been received.

Await service report.

List this matter after 2(two) weeks.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 10 of 2014

02.06.2014

Mr. R. Sahu, learned counsel for the petitioner is present.

From record it appears that AD card is yet to receive.

List this matter after 2(two) weeks' for service report.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(CRL) No. 2 of 2014

02.06.2014

Heard Mr. S.P. Mahanta, learned counsel for the petitioner as well as the learned State counsel, Mr. S. Sen Gupta.

List this matter tomorrow i.e. **03.06.2014** for hearing.

JUDGE

D. Nary